

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 13th January, 2023

NO. LJ (B) 4/2018/194- In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector Officers, Flying Squad Officers and Static Surveillance Team Officers in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Tasek R. Marak, Project Manager, DCIC, Williamnagar.	East Garo Hills District, Williamnagar	Deputy Commissioner, EGH District, Williamnagar
2.	Shri Mingnam K. Sangma, Inspector of Taxes, Williamnagar.		
3.	Shri Eddie Marbaniang, Sub-Registrar of Co-operative Societies, Williamnagar.		



(M.M. Sangma),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department

MEMO.NO. LJ (B) 4/2018/194 - A,

Dated Shillong, the 13th January, 2023

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, East Garo Hills District, Williamnagar for information with reference to letter No. EGH/JUDL.27/COAL/2022/121, dt. 20.12.2022.
4. Personnel A.R (A) Department.
5. Election Department with reference to letter No. EL.5/2018/50, Dt. 12.1.2023.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.
